

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 366 of 2018**

**IN THE MATTER OF:**

**Equipment Conductors & Cables Ltd.**

**...Appellant**

**Vs.**

**Transmission Corporation of Andhra Pradesh Ltd.**

**...Respondent**

**Present: For Respondent: - Mr. Nishant and Mr. Rakesh K. Sharma, Advocates.**

**ORDER**

**05.11.2018—** In view of the order of the Hon'ble Supreme Court dated 23<sup>rd</sup> October, 2018 in Civil Appeal No. 9597 of 2018 "**Transmission Corporation of Andhra Pradesh Limited Vs. Equipment Conductors and Cables Limited**", no further order is to be passed in this appeal.

The appeal stands disposed of in terms of the Hon'ble Supreme Court Order.

(Justice S.J. Mukhopadhaya)  
Chairperson

(Justice A.I.S. Cheema)  
Member(Judicial)

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